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WP-26879-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 11th OF AUGUST, 2025

WRIT PETITION No. 26879 of 2025

SMT. VIDHYA BAI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

*Shri Munna Lal Sharma and Shri Krishan Kumar Gautam-
Advocates for petitioner.*

Dr.S.S.Chouhan - Government Advocate for respondents/State.
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ORDER

Per: Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Petitioner is present in Court.

Corpus has been produced in the Court by Ms. Priyanka Mehra, Sub Inspector Police Station - Panagar, Jabalpur (M.P.). She is aged about 22 years and states that she has left her parental home out of her own wish and has now performed the marriage with one Jatin Kumar. She wishes to stay with her husband at her matrimonial house.

Since the corpus is a major, no further orders are called for in the petition.



Petition is accordingly disposed of.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA